GOVERNMENT OF INDIA MINISTRY OF POWER

RAJYA SABHA STARRED QUESTION NO.25 ANSWERED ON 05.12.2023

SUPPLY OF ELECTRICITY IN TRIBAL DOMINATED RURAL AREAS

25 DR. KIRODI LAL MEENA:

Will the Minister of **Power** be pleased to state:

- (a) the details of efforts being made by Government to meet the demand of electricity in tribal dominated rural areas;
- (b) the details of various projects being run by Government to ensure supply of electricity in rural areas of Rajasthan during the last three years;
- (c) the details of efforts being made by Government to ensure the supply of electricity in remote and hilly areas;
- (d) whether any new project is under consideration to provide electricity in Dausa and Banswara Parliamentary Constituency; and
- (e) if so, the details thereof?

ANSWER

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) IN RESPECT OF RAJYA SABHA STARRED QUESTION NO.25 FOR REPLY ON 05.12.2023 REGARDING SUPPLY OF ELECTRICITY IN TRIBAL DOMINATED RURAL AREAS ASKED BY DR. KIRODI LAL MEENA.

(a) to (c): Government of India has always supplemented the efforts of the States through its various schemes, like Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), Integrated Power Development Scheme (IPDS), Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA) etc., to help them achieve the objective of providing uninterrupted power supply to all households. Overall ~Rs. 1.85 lakh crore was spent under the above schemes for strengthening the distribution system of the country.

Under DDUGJY, launched in December, 2014, rural electrification works across the country were carried out. As reported by the States, all the inhabited un-electrified census villages in the country were electrified by 28th April, 2018. A total of 18,374 villages were electrified under the scheme, including 427 villages of Rajasthan State. Under DDUGJY and thereafter under SAUBHAGYA, the electrification of all villages and all willing Households was completed by 31st March, 2019 as reported by all State Governments. A total of 2.86 crore households were electrified under the aegis of SAUBHAGYA, including 20,75,522 households of Rajasthan State upto 31.03.2022. As reported by the States, all the willing un-electrified households, identified before March, 2019 were electrified, including those in tribal, remote and hilly areas.

Recently, Government of India has launched Revamped Distribution Sector Scheme (RDSS) with the objective of improving the quality and reliability of power supply to consumers through a financially sustainable and operationally efficient Distribution Sector. The Scheme has an outlay of Rs. 3,03,758 crore and a Gross Budgetary Support of Rs. 97,631 crore from Government of India over a period of five years from 2021-22 to FY 2025-26. RDSS has a universal coverage and is mainly focused on strengthening of sub-transmission and distribution network of project areas for the benefit of consumers including tribal, remote and hilly areas. The Central Government in line with its commitment, is further supporting States for electrification of these households which were missed out under SAUBHAGYA, under the ongoing scheme of Revamped Distribution Sector Scheme (RDSS). In addition, all identified beneficiary Households under PM-JANMAN (Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan) for PVTG Development Mission for on-grid electricity connection shall be eligible for funding under RDSS as per the scheme guidelines.

Under RDSS, total projects amounting to Rs. 18,627 Crs have been sanctioned across Discoms of Rajasthan.

(Amount in Rs. Cr)

Sl. No	Name of the Project in Rajasthan	Approved Project Cost	GoI Grant Sanctioned
1	Smart Metering Works	9,715	1,686
2	Infrastructure Works	8,912	5,348
	Total	18,627	7,034

In addition, projects amounting to Rs 459.19 Crs have been sanctioned for electrification of left out 1.9 lakh households.

(d) & (e): Under RDSS, distribution infrastructure works amounting to Rs. 235.37 Crs has been sanctioned in Banswara parliamentary constituency and Rs. 297.67 Crs has been sanctioned in Dausa parliamentary constituency. Details are as under:

SI No.	Items	Units	Dausa Parliamentary Constituency	Banswara Parliamentary Constituency		
1	Cabling works	Ckm	951.68	1489		
2	HVDS					
2a	11kV	Ckm	492.46	609.96		
2b	New DTR	Nos	1,394	180		
3	Feeder Bifurcation	Ckm	994.42	666.48		
4	Feeder Segregation	Ckm	1,714.03	3047.03		
5	Replacement of old/ frayed conductors	Ckm	-	375.56		
6	New Power substation	Nos.	12	3		
7	Augmentation of Power Substation	Nos.	-	2		
8	New 33 kV Line	Ckm	73.82	26		
9	New 11kV Line	Ckm	101.97	-		
10	EV Charging Station	Nos.	6	2		
11	Armored Cable for new consumers	kms	794.47	1197		
12	Capacitor Banks	Nos.	44,323	-		

Details of household electrification works sanctioned under RDSS are as under:

Sl No	Particulars	Units	Dausa	Banswara
			Parliamentary	Parliamentary
			Constituency	Constituency
1	Sanctioned Project Cost	Rs. Cr.	-	32.36
2	No. of HHs	Nos.	-	19,179
